## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA UNSTARRED QUESTION NO †926 TO BE ANSWERED ON THE 4<sup>th</sup> DECEMBER, 2015 / AGRAHAYANA 13, 1937 (SAKA)

## QUESTION ONE TIME LOAN SETTLEMENTS

†926: SHRI SADASHIV LOKHANDE Will the Minister of FINANCE be pleased to state:

(a) the number of one time loan settlements made by the nationalised and private banks in the country during each of the last three years and the current year, State-wise including Maharashtra;

(b) the amount of loans granted/received by the nationalised/private banks under the one time loan settlements during the said period, State-wise including Maharashtra;

(c) whether the said arrangements were in accordance with the RBI criteria for one time loan settlements; and

(d) if so, the details thereof and if not, the reasons therefor?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) & (b): The amount of one time loan settlements including write off done and gross advances/credit by Public and Private Sector Banks (bank-wise) in the country during the last three years as collated and available with the Reserve Bank of India (RBI) is as per Annex. This information is collated by RBI annually.

(c) & (d): RBI has deregulated the matters related to One Time Settlement (OTS)/Compromise Settlements vide DBOD.BP.BC.81/21.01.040/95 dated July 28, 1995. Banks are autonomous bodies and are free to engage in OTS/Compromise Settlements with borrowers as per their Board approved internal policy, their commercial judgment and extant regulatory guidelines..

RBI has issued the following circulars in this regard:

i) DBOD.No.LEG.BC.114/09.06.002/2000-01 dated May 2, 2001 – Guidelines for compromise settlement of dues of banks and financial institutions through Lok Adalats.

ii) DBOD.No.BC.36/09.06.002/2001-02 dated October 24, 2001 - Guidelines for compromise settlement of dues of banks through Lok Adalats.

iii) DBOD.No.LEG.BC./21/09.06.002/2004-05 dated August 3, 2004 – Guidelines for compromise settlement of dues of banks and financial institutions through Lok Adalats Enhancing the ceiling from Rs. 5 lakh to Rs. 20 lakh.

iv) DBOD.No.BC.34/21.04.048/2007-08 dated October 4, 2007 – Guidelines on purchase/sale of Non Performing Assets

v) DBOD.No.BC.55/21.04.117/2007-08 dated November 30, 2007- Guidelines on settlement of Non Performing Assets – Obtaining Consent Decree from Court.

vi) DBOD.No.BC.112/21.04.048/2009-10 dated June 21, 2010 – Compromise/Negotiated/One Time settlement of Non Performing Assets – Appending of certificate that the compromise settlements are in conformity with the RBI guidelines.

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PUBLIC SECTOR BANKS AND PRIVATE SECTOR BANKS - WISE DATA ON ONE TIME SETTLEMENTS INCLUDING WRITE OFFS (Rs. in Crore)						
Bank Name	Mar-12	Mar-13	Mar-14	Mar-1		
Allahabad Bank	1,001	1,352	782	2,10		
Andhra Bank	169	334	263	1,12		
Bank of Baroda	1,215	2,356	964	1,56		
Bank of India	2,415	2,415	1,767	80		
Bank of Maharashtra	395	663	401	26		
Bharatiya Mahila Bank Ltd.			0			
Canara Bank	1,460	1,535	1,591	1,47		
Central Bank of India	629	1,061	1,995	1,38		
Corporation Bank	565	709	463	77		
Dena Bank	194	237	479	51		
IDBI Bank Limited	319	383	1,393	1,60		
Indian Bank	506	520	628	55		
Indian Overseas Bank	1,166	1,642	1,474	3,13		
Oriental Bank of Commerce	933	1,416	1,252	92		
Punjab & Sind Bank	39	50	204	26		
Punjab National Bank	126	997	1,947	6,58		
Syndicate Bank	891	1,297	1,025	1,52		
UCO Bank	391	617	1,423	1,40		
Union Bank of India	938	1,129	913	93		
United Bank of India	233	1,094	481	76		
Vijaya Bank	214	543	296	79		
State Bank of Bikaner & Jaipur	275	463	399	36		
State Bank of Hyderabad	265	343	31	35		
State Bank of India	744	5,594	13,177	21,31		
State Bank of Mysore	165	275	403	74		
State Bank of Patiala	120	28	463	75		
State Bank of Travancore	182	176	196	52		
Public Sector Banks	15,551	27,231	34,409	52,54		
Catholic Syrian Bank Ltd.	33	26	1	11		
City Union Bank Ltd.	52	102	133	14		
Dhanlaxmi Bank Limited	2	1	70	18		
Federal Bank Ltd.	108	11	468	23		
ING Vysya Bank Ltd.	52	69	52	36		
Jammu & Kashmir Bank Ltd.	114	87	7	2		
Karnataka Bank Ltd.	203	192	146	21		
Karur Vysya Bank Ltd.	16	137	69	15		
Lakshmi Vilas Bank Ltd.	11	28	231			
Nainital Bank Ltd.	4	0	0			
Ratnakar Bank Ltd.	0	18	1			
South Indian Bank Ltd.	26	144	164	2		
Tamilnad Mercantile Bank Ltd.	48	48	30	27		
Axis Bank Ltd.	666	800	896	1,21		
DCB Bank Ltd	37	66	125	1,2		
HDFC Bank Ltd.	941	1,136	1,429	1,84		
ICICI Bank Ltd.						
IndusInd Bank Ltd.	1,183	1,646	2,177	1,69		
Kotak Mahindra Bank Ltd.	71	144	181	60		
Yes Bank Ltd	99	133	206	ç		

Private Sector Banks	3,696	4,896	6,462	7,318	
Source:Off-site Baalance sheet analysis returns as reported by banks, global operations					